

Proposal for the expansion of BHEL plant with Japanese assistance

1986. SHRI BAIKUNTHA NATH SAHU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Bharat Heavy Electrical Limited has a proposal to expand its plant with Japanese assistance;

(b) if so, what is the amount of loan sought by BHEL from Japan to implement its expansion programme; and

(c) what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) No, Sir.

(b) and (c) Do not arise.

Telephone wiring in Tri Nagar

1987. SHRI MUKHTIAR SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Shakti Nagar Telephone Exchange officials have tied telephone wiring with the electric poles in Tri Nagar, Delhi thus creating a danger to the lives of the subscribers;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a)

to (c) The information is being collected and will be laid on the Table of the House.

Capacity expansion for small scale units

1988. SHRI ASHOK NATH VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) what are the items for which registration of new capacity and expansion of existing capacity is not to be encouraged or are banned in small scale sector as on date and what are the reasons for the same item-wise; and since when they are banned and when their registration are likely to be restored;

(b) what are the names of items for which no registration is to be done at all for small scale sector;

(c) what are the names of items for which registration is to be restricted to the units to be set up in the Centrally notified backward districts and newly named growth centres by small scales sector; and

(d) what are the names of items for which registration is to be restricted to the units to be set up in the States where there are no such units in the line and what are the names of these States/Union Territories?

THE MINISTER OF STATE IN THE DEPARTMENT INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c) List of items for which registration of new capacity/expansion of existing capacity is not to be encouraged for small scale sector as on date is as follows:—

1. Pesticides Formulations	w.e.f.	9-10-1985
2. Asbestos Product	w.e.f.	1-7-1986
3. 6 APA based on Pen G/Pen V	w.e.f.	21-5-1987
4. Transformer Oil	w.e.f.	12-1-1988
5. Baby Food	w.e.f.	12-1-1988
6. Malted Milk Food	w.e.f.	12-1-1988
7. Re-rolling of Steel including Stainless Steel	w.e.f.	12-1-1988